

Setting up of Nuclear Plants in Kerala

1419- SHRI PASUMPON THA. KIRUTTINAN.

SHRI V. GOPALSAMY;

Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 82, given in the Rajya Sabha on the 14th March, 1990 and state:

(a) whether Government have since examined the sites proposed by the Kerala Government for the location of nuclear power plants in that State; and

(b) what is the present stage of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROP. M. G. K. MENON): (a) and (b) After a preliminary visit to the four proposed sites in Northern Kerala, a report has been sent by Nuclear Power Corporation to Kerala State Electricity Board, for further work to be carried out by the Board. A Technical Committee constituted by Department of Atomic Energy has also sought proposals of additional possible sites from Kerala State Electricity Board.

Shifting of Central Forest Rangers Training College from Chandrapur to Jabalpur

1420, SHRI NARESH C. PUGLIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the Central Forest Rangers Training College has been shifted from the Chandrapur District of Maharashtra to Jabalpur in Madhya Pradesh;

(b) what are the reasons therefor;

(c) what is the amount involved in the construction of new building for training purpose at Jabalpur; and

(d) What are the details of said premise*?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRON-

MENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b) As per the decision of the Government of India to hand over responsibility of Rangers Training to the State Governments, the Central Forest Rangers College, Chandrapur has been closed on 31st March, 1990.

(c) and (d) Questions do not arise.

1421. [Transferred to the 30th May, 1990]

Literate Women in Educationally Backward States

1422. SHRIMATI KAMLA SINHA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have assessed the number of literate women in educationally backward States;

(b) whether this number has risen during the last decade; and

(c) what steps have been taken or contemplated to further raise this number?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) The literacy data is collected through decennial census. The last census was held in 1981. A statement is attached showing the number of literate women in the ten educationally backward States according to the 1971 and 1981 census. (*See below.*)

(c) Keeping in view the policy for removal of disparity in access to educational opportunity suffered by women, several strategies have been initiated recently to promote women's education throughout the country with emphasis on women in rural and tribal areas. Some of these are as under: —>

(i) *Mahila Samakhya*: The basic thrust of this programme is¹ to create

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a mechanism whereby women are given an opportunity to plan and monitor their own education and reach out to a new body of Knowledge. It aims at involving women in the process of educational planning at the village level and providing educational tootals like; non-formal education centres, training of village school teachers and production of educational material. This project has been launched in 10 districts, 3 each of Gujarat and Karnataka and 4 of Uttar Pradesh.

(ii)- *School Education*; in the school education, measures taken to promoting education of the girls include recruitment of more girls, women teachers for primary schools. Is, incentive schemes like distribution of free textbooks and uniforms, free education to girls upto Class VIII in all government, local body and aided schools, and upto Class X in most of the States/Union Territories.

(jii) *Non-Formal Education*: Ninety per cent assistance is released by the Central Government for running of Non-formal Education Centres for girls in the 10 educationally backward States, the remaining 10 per cent being met by the State Government concerned.

(iv) *Adult Education*: Specific steps taken to enlarge coverage of

women in adult education programme include: —

- mobilisation of women learners to generate an environment to ensure enrolment of at least 50 per cent women in adult education centres;
- appointment of larger number of women adult education functionaries such as Instructors and Preraks even & relaxing the existing minimum educational qualifications;
- involvement of a large number of voluntary agencies especially those working for women;
- more attention by Shramik Vidyapeeths to women workers; special orientation and training of women Instructors as effective agents for promoting women's equality;
- provision of opportunities, for retention of literacy skills and application of this learning for improving their living conditions;
- involvement of Central and State Social Welfare Boards with adult education programmes; and
- production of films on female literacy and empowerment, their telecast through Doordarshan.

The State Governments have been advised to take action accordingly.

Statement

Sl. No.	State	No. of literate women according to 1971 census	No. of literate women according to 1981 census
1	2	3	4
1.	Andhra Pradesh	33M, 368	53, 92, 44)
	Assam	12, 87, 529	
3		23M, 218	46, 29, 532
4.	Jajin-u & Kashmir •	2, 00, 304	4, 48, 207

12		3	4
5.	Madhya Pradesh	22, 06, 432	39, 27, 266
6.	Orissa	15, 17, 593	27, 58, 562
7.	Rajasthan.....	10, 38, 858	18, 72, 961
8.	Uttar Pradesh	43, 61, 659	73, 06, 809
9.	West Bengal	46, 79, 848	78, 71, 108
10.	Arunachal Pradesh	8, 015	33, 122

"census couui not De new.

Deforestation of Chhota Nagpur and Santhal Parganas of Bihar

1423. SHRIMATI KAMLA SINHA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government are aware that whole of the Chhota Nagpur and Santhal Pargana region of Bihar are being- speedily deforested resulting in ecological imbalances in the region;

Ob) if so, what action Government propose to take to check the situation; and

(c) what speedy indigenous afforestation plan is being followed?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) to (c) Information is being collected and will be placed on the table of the House.

Enhancement of DA to the- Officers of Central Public Sector Undertakings

1424. SHRI PASUMPON THA. KIRUTINAN: Will the Minister of MINISTRY be pleased to state:

(a) whether the National Confederation of Officers Association of Central Public Sector Undertaking has announced one day's total strike on the May 29th, 1990;

(b) what are their demands and since when these have been pending with Government;

(c) whether the Supreme Court had directed the Central Government to sanction D. A. at par with other Central Government officers; and the Banking employees; and

(d) if so, the action, taken by Government to meet their demands and avoid the strike?

THE MINISTER OF STATE, IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) Yes, Sir.

(b) The main demands relate to revision of pay scales from 1-1-1986 and introduction of Central Government Dearness Allowance formula.

(c) The Supreme Court has passed orders for implementing the report of the High Power Pay Committee for grant of Central Dearness Allowance formula to those employees in Central Public Sector Undertakings who as per letters of appointment or as per rules laid down by public sector enterprise are being paid Central Dearness Allowance. There are 68 Public Sector Undertakings covered by this order, covering 1, 75, 000 employees out of 2, 2. 5 lakhs employees in the entire public sector.

(d) Discussions are being held with the officers to explain the position and prevailing upon them to give up the proposed strike.